

about 25,000 spread over an area of 150-200 sq. miles. West Bengal could not delimit any Tribal Development Block satisfying these criteria notwithstanding the fact that the tribal population in the State is fairly large. This accounts for no provision having been made for this scheme in West Bengal during the Third Plan.

(c) During the Fourth Plan, it is proposed to take up a scheme of *ad hoc* assistance for the development of tribals not covered by the scheme of Tribal Development Blocks. The State of West Bengal which has got a sizable tribal population will derive large benefit out of this scheme.

#### **Palam-Calcutta Air Service**

**3422. Shri P. R. Chakraverti:** Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that the plane which was scheduled to leave Palam for Calcutta in the morning of the 9th April, 1965 departed in the afternoon at 5 p.m.;

(b) the reasons for unaccountable delay, thereby putting the passengers, including foreigners, to enormous disadvantage;

(c) whether Government have made enquiry into the incident; and

(d) if so, the findings thereof?

**The Minister of Civil Aviation (Shri Kanungo):** (a) Yes, Sir.

(b) Mal-functioning of the hydraulic system was reported by the pilot on the previous flight from Bombay to Palam. Rectification of the snag delayed the service. The Caravelle aircraft scheduled to operate the service could not be made ready and the service was, therefore, operated by Viscount aircraft which returned after operating Srinagar service.

(c) Yes, Sir.

(d) During detailed investigation of the case, pressure regulator hydraulic system was found functioning

erratically. The defective regulator was removed and replaced with a serviceable one.

#### **Dairy Farms in Orissa**

**3423.** { **Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount given to Orissa during the Third Plan period so far for setting up of dairy farms;

(b) whether the entire amount has been utilised by the State Government; and

(c) if so, the places at which the said dairy farms have been set up and also the amount given to them?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan):** (a) Nil.

(b) and (c). Do not arise.

#### **Handicrafts Survey**

**3424. Dr. Mahadeva Prasad:** Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that as an ancillary to the 1961 Census, a Handicraft survey of a few crafts was undertaken;

(b) if so, the names of the handicrafts; and

(c) the main features of the results of the survey?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** (a) Yes, Sir.

(b) The list of crafts proposed for survey is contained on page 88 and Appendix II at Pages 127-135 of "A Guide to the 1961 Census Publication Programme" issued by the office of the Registrar General, India, copies of which have been placed in the Parliament Library.

(c) The result of the survey is published for each craft separately when